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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 51 / (2015-2020)

NEW DELHI : Dated the 30 November, 2018

Subject: Wastage Norms and Value Addition in respect of Gold religious idols (only gods and goddess) of 8 carats and above (upto 24 carats) under Para 4.60 and 4.61 of HBP 2015-20 - reg.

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Director General of Foreign Trade makes the following amendment in Hand Book of Procedures 2015-2020.

2. In Para 4.60 - Wastage Norm, the following are added at the end of the table:

h)	Gold religious idols (only gods and goddess) of 8 carats and above (upto 24 carats)	Percentage of wastage Plain Gold idols - 2.5% Studded Gold idols-5%
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3. In Para 4.61 - Value Addition, the following are added at the end of the table:

f)	Gold religious idols (only gods and goddess) of 8 carats and above (upto 24 carats)	10% in case of plain gold religious idols (Non studded) 14% in case of gold religious idols studded with colour gem stones, 15% in case of gold religious idols studded with diamonds
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4. Effect of this Public Notice: Wastage Norms and Value Addition in respect of Gold religious idols (only gods and goddess)- both plain and studded, of 8 carats and above (upto 24 carats) are prescribed in Para 4.60 and 4.61 of the HBP.


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